

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-268/2018 in
OA-4124/2016**

New Delhi, this the 01st day of October, 2018

Hon'ble Sh. V. Ajay Kumar, Member(J)

Hon'ble Sh. A.K. Bishnoi, Member(A)

Smt. Nirmala, aged 63 years,
w/o Sh. Prem Raj,
retired PGT(Hindi) from
directorate of Education, GNCT of Delhi,
R/o G-55, Ground Floor, Saket, New Delhi.

... Petitioner

(through Sh. Yogesh Sharma)

Versus

1. Smt. Saumya Gupta,
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.

2. Mrs. Sadhana,
Principal /Head of School,
Govt. girls Senior Secondary School,
Chattarpur, New Delhi-43.

... Respondents

(through Ms. Harvinder Oberoi)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, it is submitted that the respondents have substantially granted the reliefs claimed by the applicant and that certain amount has also been released on different dates.

2. In the circumstances, this CP is closed. Notices issued to the alleged contemnors are discharged. However, we are sanguine that the respondents

shall release the balance amounts also after passing appropriate orders, within a reasonable period.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/